



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 24.05.2018

Pronounced on: 21.12.2018

+ **ITA 659/2017**

GE ENGINE SERVICES DISTRIBUTION LLC Appellant

Versus

COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION), DELHI-I Respondents

Through: Mr. Sachit Jolly and Mr. Siddharth Joshi, Advocates, for appellant.

Mr. Ruchir Bhatia, Sr. Standing Counsel, for the respondent.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE A.K. CHAWLA

MR. JUSTICE S. RAVINDRA BHAT

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1. The appeal is dismissed but without orders as to costs.
2. For detailed judgment, the decision dated 21.12.2018 in ITA 621/2017 may be referred to.

**S. RAVINDRA BHAT
(JUDGE)**

**A.K. CHAWLA
(JUDGE)**

DECEMBER 21, 2018